

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:15
ANSWERED ON:26.07.2010
SEZs IN UTTAR PRADESH
Kishor Shri Kamal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Special Economic Zones (SEZs) sanctioned and operational in Uttar Pradesh, location-wise;
- (b) whether there is any pending proposal to set up more SEZs in Uttar Pradesh; and
- (c) if so, the details thereof and the reasons for delay, if any?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a): In the State of Uttar Pradesh, in addition to Noida SEZ set up by the Central Government and Moradabad SEZ set up prior to the enactment of SEZ Act, 2005, a total of 34 SEZs have been accorded formal approval out of which 17 have been notified. Total eight SEZs are already exporting. Further details about these SEZs including sector, location etc. are available on the website www.sezindia.nic.in.

(b) and (c): Proposals complete in all respects in terms of SEZ Rules, 2006 and supported by State Government recommendations are processed immediately for consideration of Board of Approval for SEZs.